

MR. SPEAKER: Now, let the hon. Member sit down.

SHRI JYOTIRMOY BOSU: I am sitting down, Sir.

MR. SPEAKER: I have to ask him to sit down, because he is not sitting down himself.

SHRI JYOTIRMOY BOSU: You do not want me to come back elected next time, it seems...

MR. SPEAKER: He will be; but my experience is that those Members who spoke the most and put all the questions were not returned.

SHRI JYOTIRMOY BOSU: Because of the official machinery and the silver working

MR. SPEAKER The question is:

"That leave be granted to introduce a Bill further to amend the Payment of Bonus Act, 1965".

The motion was adopted.

SHRI R. K. KHADILKAR: I introduce the Bill.

STATEMENT RE. PAYMENT OF BONUS (AMENDMENT) ORDINANCE

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R. K. KHADILKAR): On behalf of my colleague, Shri Balgovind Verma, I lay on the Table and explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Payment of Bonus (Amendment) Ordinance, 1972, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

13.16 hrs.

The Lok Sabha adjourned for Lunch till fifteen minutes past Fourteen of the Clock.

The Lok Sabha reassembled after Lunch at twenty minutes past Fourteen of the Clock.

[MR. DEPUTY-SPEAKER—in the Chair]

MR. DEPUTY-SPEAKER: Before we resume discussion on the items on the agenda, the Minister of External Affairs wants to make an important statement.

STATEMENT RE. RELEASE OF INDIAN PRISONERS OF WAR BY PAKISTAN CAPTURED ON WESTERN FRONT

THE MINISTER OF EXTERNAL AFFAIRS (SHRI SWARAN SINGH): According to a broadcast of Radio Pakistan the Government of Pakistan are reported to have decided to release 617 Indian prisoners of war. These prisoners of war were captured on the western front. Government of India have not received any official communication on this subject. It will be recalled that during the Simla Conference the Government of India had offered to release all the Pakistani prisoners of war numbering 540 who had been captured on the western front, but the Government of Pakistan at that time did not show any interest in this offer. The Government of India reiterate their offer to release all those Pakistani prisoners of war who were captured on the western front.

14.21 hrs.

RE. SWEEPERS STRIKE IN DELHI

श्री कानि मुखर्ज (दक्षिण दिल्ली): जपाध्यक्ष महोदय, दिल्ली हिन्दुस्तान की राजधानी है, एक महीने से यहाँ पर स्वीपर्स स्ट्राइक चल रही है, शहर बिल्कुल बन्धा हो रहा है, बाहर से लाखों धायकी, रोड क्लियर देखने के लिए आ रहे हैं लेकिन कापरेशन इस मामले को तय नहीं कर सका है। मैं हीम मिनिस्टर से दरबन्ति करूँगा कि यह स्ट्राइक खत्म कराई जाये और सुनासिब हो तो कापरेशन को तोड़ दें क्योंकि वह बिल्कुल कामियाब नहीं हो रहा है।

श्री बीरेन्द्र सिंह राय (महेन्द्रगढ़): जो दिन से बिजली भी नहीं है एन सी एन सी एरिया में उसपर भी ऐक्शन लेना चाहिए।

SHRI S M BANERJEE (Kanpur)
I request the Labour Minister and the Chief Commissioner Yesterday there was teargas against the sweepers May I request you to kindly convey our feelings to the hon Minister of Home Affairs to intervene in the matter and find out a settlement

श्री रामाबतार शास्त्री (पटना) उपा
अध्यक्ष जी, मैं आपकी मार्फत मिचार्ड
और बिजली मन्त्री का ध्यान नार्थ एवेन्यु
के फ्लैट नं० 93 से लेकर 216 मे
कम मात्र ७ बजे मे अश्ली पार्लमेंट में
आने तक बिजली की रोगनी गुन है
रात भर अंधेरे मे रहना पडा, उसकी
ओर दिगाना चाहना ह । हमने बार बार
शिकायत की नार्थ एवेन्यु एकवायरी
आफिस को, उन्होने आगे बात की लेकिन
कोई असर नही पडा ? अभी तक
हम अंधेरे मे है । इसके बारे मे जल्दी
कार्यवाही करे ताकि अंधेरा खत्म हो
और बिजली सभी जगह आ जाये ।

PROF MADHU DANDAVATE
(Rajapur) Though the sweeper population is not directly involved in the process of production if the city does not remain clean and healthy, it is likely that the health of the rest of the population such as industrial workers will be affected and to that extent our production equipment would be adversely affected I suggest that the Government should take note of this. I do not want to make any political capital out of this because the Jan Sangh is associated with this or that. Without bringing politics into picture, I would urge that the Government should act promptly and see that justice is done

THE MINISTER (THE PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT) (SHRI RAJ BAHADUR) This is a matter which concerns the health and sanitation of the entire city, capital We do not want to make any political capital out of it we shall certain communicate to the Ministers concerned the feelings of the House expressed by many Members

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12.24 hrs
SUPPLEMENTARY DEMANDS FOR
GRANTS (GENERAL), 1972-73-contd

श्री नवल किशोर शर्मा (बीसा)

उपाध्यक्ष महोदय, कल मैं निवेदन कर रहा था कि राजस्थान इस समय भयकर अकाल के दौर से गुजर रहा है । 26 जिलो मे से 23 जिलो से भयकर अकाल की स्थिति है और राजस्थान के करीब करीब 25 हजार गांव इससे प्रभावित है । राजस्थान सरकार की दुर्भाग्य से जो आर्थिक स्थिति बन गई है उसकी ओर मैं बिल मंत्री महोदय का खाम तौर से ध्यान दिलाना चाहूंगा । राजस्थान पर करीब सात सौ करोड का कर्जा है जिस पर अकेले ब्याज का भुगतान करीब-करीब 45 करोड का होता है । इस का परिणाम यह हो रहा है कि राजस्थान मे विकास का काम बिल्कुल बन्द हो गया है । बहा अकाल के कार्यों पर भी इस का कुप्रभाव पड रहा है । स्थिति यह है कि जो राजस्थान का पुराना फेमिन कोड है, जो आज से पचास साल पहले बना था और जिस मे दुर्भाग्य से आप ने परिवर्तन करने की बात सोची नहीं, उस के मूताबिक मजदूरों के लिये मजदूरी का जो प्रावधान है वह एक रुपया, सवा रुपया और डेढ रुपया है । आप जानते हैं कि आज एक, सवा या डेढ रुपये में किसी